No.6/1697/1987-HRD.I(Vol.III) 2247 Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade

> Udyog Bhawan, New Delhi Dated the 4th August, 2015

## OFFICE ORDER No. 63 /2015

Smt. Alka Bhatia (ITS), Joint Director General of Foreign Trade proceeded on United Nations Development Programme (UNDP) assignment to Lesotho on deputation on foreign service on 21.7.2009 for a period of one year. She was supposed to join back the cadre on 21.7.2010 on completion of her tenure. However she applied for voluntary retirement from Government service w.e.f. 21.7.2010 under Rule 48-A of the CCS(Pension) Rules, 1972. The Competent Authority has accepted the request for voluntary retirement of Smt. Alka Bhatia and she stands retired from Government service with effect from the forenoon of 21st July, 2010, under Rule 48-A of CCS (Pension) Rules, 1972.

(Nirmal Kumar) Deputy Director General of Foreign Trade nirmal.kumar65@nic.in 图 011-23063918

## Copy to:-

- Smt. Alka Bhatia, Joint DGFT, C/o. Shri Rajiv Bhatia, 122, Sector 09, Chandigarh - 160 009.
- The Accounts Officer, CPAO, DGFT Headquarters, Udyog Bhawan, New Delhi.
- PPS/PS to Commerce Secretary/DG/All Additional DGsFT in Headquarters.
- EDI Section, with the request to upload the Order on this Directorate's website.
- E.I Section, Department of Commerce, Udyog Bhawan, New Delhi. 5.
- .HRD.III/Cash/General/R&I/O&M/Reception/Vigilance Sections. 6.
- Hindi Section for Hindi Version. 7.
- Office Order file/Guard file/Personal file of Smt. Alka Bhatia, Joint DGFT.